

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 222**  
**CP(CAA)-58/ND/2023**

**IN THE MATTER OF:**

**Venkatesh Infra Project Pvt. Ltd. and  
Venkatesh Steel Infra Pvt. Ltd.**

... **Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Income Tax Department** : Adv. Simran Jha, Sr. Adv. Aseem Chawla, Adv.  
Naresh Kumar  
**For the RD** : Adv. Shankari Mishra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 07.06.2024.

**Sd/-  
(COURT OFFICER)**